

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 31.01.2019 (THURSDAY)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 52 of 2019	Arjun Puri Vs. Kunal Prasad & Ors.	Anuj Shah	Tarun kumar banga (IRP) Ashish Agarwal(R1&R2)
2.	Comp. App. (AT) No. 25 of 2019	Zenith Birla (India) Ltd. Vs. Pushpa VasANJI Negandhi & Ors.	Hitesh Sachar	

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 102 of 2019	Harish Bagla Vs. Agarwal Industries Pvt Ltd.& Anr.	Adiya Vikram Singh	
4.	Comp. App. (AT) (Ins) No. 104 of 2019	Committee of Creditors of M/s Xalta Food and Beverages Pvt.Ltd. Vs. Prerna Singh	Brijesh kumar Tamber	
5.	Comp. App. (AT) No. 28 of 2019	Peregrine Guarding Pvt Ltd & Ors. Vs. Registrar of Companies.	Rakesh Kumar	
6.	Comp. App. (AT) No. 29 of 2019	Hari Sankaran Vs. Union of India Ministry of Corporate Affairs & Ors.	Ashish Verma	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 329 of 2018	State Bank of India Vs. Punjab National Bank & Ors. With	Nidhi Mittal	N.V. Srinivasan-R1 Bishwajit Dubay-R2 Chitranshul A. Sinha-R3 CA Sinha-R21
8.	Comp. App. (AT) (Ins) No. 529 of 2018	Punjab National Bank Vs State Bank of India and Ors	Premanand Gewas	Ankur Mittal-R1 Shatrjit Banerji-R2 Bishwajit Dubey-RP
9.	Comp. App (AT) (Ins) No. 627 of 2018	V. Chiranjiv & Co. Vs. Wiltan Telmag (India) Pvt. Ltd.	Arunav Patnaik	Somya Yadav
10.	Comp. App. (AT) (Ins) No. 629 of 2018	Securities and Exchange Board of India Vs. Assam Company India Ltd. & Ors.	Pratap Venugopal	Jayant Mehta
11.	Comp. App. (AT) (Ins) No. 662 of 2018	Ravi Goyal Vs Butterfly Appliances	Sonali Karwasra	Shradha Agrawal
12.	Comp. App. (AT) (Ins) No. 665 of 2018	Bohar Singh Dhillon Vs. Rohit Sehgal (Interim R.P.) & Ors.	Ambhoj Kumar Sinha	Syed Sarfaraz Karim-R1 Manisha Choudhary-R (2-34)

13.	Comp. App. (AT) (Ins) No. 671 of 2018	Pr. Commissioner of Income Tax (Central)-3, Mumbai Vs. Raj Oil Mills Ltd. & Ors.	Asheesh Jain	Aditya Narayan-R1
14.	Comp. App. (AT) (Ins) No. 709 of 2018	PTC India Financial Services Ltd Vs ICOMM Tele Ltd & Anr	Stuti Vatsa	Satendra K. Lai-R1 C.S. Chuhaan-R2
15.	Comp. App. (AT) (Ins) No. 740 of 2018	Rishabh Nath Infrastructure (P) Ltd. Vs. GTM Builders & Promoters Pvt. Ltd.	Achin Goel	Fanish Kumar Rai
16.	Comp. App. (AT) (Ins) No. 743 of 2018	Navneet Kumar Gupta, R.P. of Monnet Power Company Ltd. Vs. Bharat Heavy Electricals Ltd.	Atul Sharma	Ankur Upadhyay
17.	Comp. App. (AT) (Ins) No. 761 of 2018	Ravi Jain, Director Vivid IT Solutions Pvt. Ltd. Vs. Pro Sportify Pvt. Ltd. & Anr.	Vidhan Vyas	Mudrika Bansal (R1)
18.	Comp. App. (AT) (Ins) No. 769 of 2018	Alloysmin Industries & Ors Vs. Punkaj Jain, R.P, Fenace Auto Ltd & Anr. With	Sanya Kapur	Hitesh Sachar (R-RP)
19.	Comp. App. (AT) (Ins) No. 05 of 2019	Vesuvius India Ltd. & Ors. Vs. Fenace Auto Ltd. & Ors.		Hitesh Sachar (R2)
20.	Comp. App. (AT) (Ins) No. 803 of 2018	Ankit Agrawal Vs. Nico Extrusions Ltd. & Anr.	Henna George	Rahul Totala (R1), Divya Swami (R-IRP), Devang P. Sampat (R-Nicomet)
21.	Comp. App. (AT) (Ins) No. 04 of 2019	Smart Timing Steel Ltd. Vs. National Steel & Agro Industries Ltd.	Sanjay Grover	
22.	Comp. App. (AT) (Ins) No. 21 of 2019	Rahul Singhwal Vs. Sarvottam Rolling Mills (P) Ltd.	Ramanjit Singh	Rohit Rathi-IRP
23.	Contempt Case (AT) No. 15 of 2018 in Comp. App. (AT) No. 260 of 2018	Vikram Kapur & Ors. Vs. Girish kapur & Ors. With	Manisha Chaudhary	Saumya Gupta
24.	Contempt Case (AT) No. 17 of 2018 in Comp. App. (AT) No. 260 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With	Saumya Gupta	Manisha Chaudhary
25.	Contempt Case (AT) No. 18 of 2018 in Comp. App. (AT) No. 261 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With	Saumya Gupta	Manisha Chaudhary
26.	Contempt Case (AT) No. 19 of 2018 in Comp.	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Manisha Chaudhary

	App. (AT) No. 262 of 2018			
27.	Comp. App. (AT) No. 381 of 2018	Seasons Creation Pvt. Ltd. Vs. ROC, NCT of Delhi & Haryana	Sachin Sood	Mahender Kumar Bhardwaj

For Hearing

28.	Transfer Original Petition (AT) (MRTP) No. 01 of 2017 (Old RTPE No. 89/2001) Part Heard	Suneja Tower- II Flat Owners Welfare Association Vs. Suneja Tower Pvt. Ltd &Ors.	Pramod K. Sharma	Aditya Narain Gaurav Sharma
29.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India with	VaibhavGaggar	Rajshekhhar Rao
30.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramanian (R-CCI)

12:00 noon

For Hearing

31.	Comp. App. (AT) (Ins) No. 232 of 2018	Roma Enterprises Vs. Martin S. K. Golla (Resolution Professional)	RenukaSahu	Davesh Bhatia
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02: 00 PM

For Hearing (Part Heard)

32.	Comp. App. (AT) No. 254 of 2018	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors. with	Sonali JaitleyBakshi Jaiyesh Bakshi	Prateek Sekseria
33.	Comp. App. (AT) No. 268 of 2018	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	Akshay Makhija	Ruby Singh (R1), Rohan Batra (R2), Saswat Pattnaik (R6), Sonali JaitleyBakshi Jaiyesh Bakshi (R-23,24)

04: 00 PM

For Hearing

34.	Competition App. (AT) 42 of 2018	Vijay Bhutda Vs. Competition Commission of India & Ors.	GautamShahi	Nisha Kaur Uberoi Somasekhar Sunderesan (R2), Pranshu Paul (R3)
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By Order
-sd/-

Registrar